

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

32. C.P.(IB)-714(MB)/2022

CORAM: SHRI. H.V.SUBBA RAO, MEMBER (J)
SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.09.2022**

NAME OF THE PARTIES: THE BANK OF BARODA LIMITED

Vs.

ANSHUL GANDHI

SECTION 95 (1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
04.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H.V.SUBBA RAO
Member (Judicial)